

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

①

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/31/2016
NAME OF THE PETITIONER(S) : P.K.Sudheer and 5 others
NAME OF THE RESPONDENT(S) : Sree krishnapuram Hospitals Private Ltd and 11 others
UNDER SECTION : 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

①	S. NARAYANAN FOR SOY JOSHIA	FR R456	S. Narayan
②	M. ROJAN ATIA for Harishankar men	Religious	M. Roj AL
③	Preeti S. Hasan for Rajagopal & Laxminathan Advocates	Respts	Preet

ORDER

Counsel for both the parties present, prayed for time for submission of the final arguments. Put up on **22.02.2018 at 10.30 AM.**

- sel -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)